



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 } Vol. VI }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ജൂൺ 20 20th June 2017 1192 മിഥുനം 6 6th Mithunam 1192 1939 ജ്യേഷ്ഠം 30 30th Jyaishta 1939	നമ്പർ } No. } 25
-------------------------	---	---	---------------------

PART IV Private Advertisements and Miscellaneous Notifications

KERALA STATE WAQF BOARD, ERNAKULAM

NOTIFICATION

(Issued under section 65 of the Waqf Act, 1995)

No. A15-1448/2015. *25th May 2017.*

In the matter assumption of direct management of the Waqf named Paravoor Muslim Jama-ath, Kollam District (Waqf Registration No. 5655/RA).

Whereas a decision was taken by the Kerala State Waqf Board in its meeting held on 17-5-2017 to take over the administration of Paravoor Muslim Jama-ath as provided under section 65 of the Waqf Act, 1995 for a period not exceeding one year from 29-5-2017 as filling up of the vacancy in the Committee and adjudication of the dispute in the administration of the Waqf at this stage is prejudicial to the interest of the waqf.

Therefore, in exercise of the powers conferred under section 65(1) of the Waqf Act, 1995, the Kerala State Waqf Board hereby notifies that it has resolved to assume direct management of the said waqf with effect from 29-5-2017 for a period of one year.

Office of the Kerala State Waqf Board,

V. I. P. Road , Kaloor,

Kochi-682 017.

Email : ceokl@wakf.gov.in

Website : www.keralastatewakfboard.in (In-charge).

(Sd.)

Chief Executive Officer